

**Central Administrative Tribunal  
Principal Bench, New Delhi**

CP No.408/2016

IN

O.A. No. 1468/2016

This the 26<sup>th</sup> day of August, 2016

**Hon'ble Shri Sudhir Kumar, Member (A)  
Hon'ble Shri Raj Vir Sharma, Member(J)**

Shri Subhash Bhatia, aged 65 years,  
S/o late Shri S.M. Bhatia,  
A-8/86, Moti Nagar,  
New Delhi-110015. ...Petitioner.  
(Retired as Superintendent from S&DD, N.Delhi))  
(By Advocate: Ms.V.Deepti)

Versus

1. Shri Ajay Mittal,  
Secretary, Ministry of Information & Broadcasting,  
'A' Wing, Shastri Bhawan,  
New Delhi -110 001.
2. Shri Anurag Mishra, Director,  
Song & Drama Division,  
Ministry of Information & Broadcasting,  
9th Floor, Soochna Bhawan CGO Complex,  
Lodhi Road, New Delhi-110 003. ...Respondents.

**Order (oral)**

**Per Sudhir Kumar, Member (A)**

After advancement of some arguments, learned counsel for the petitioner seeks leave & permission to withdraw the present Contempt Petition, with liberty to take appropriate proceedings, as per law, which permission is granted. The

Contempt Petition is dismissed as withdrawn, with liberty as aforesaid.

(Dr.Brahm Avtar Agrawal)  
Member (J)

(Sudhir Kumar)  
Member (A)

/kdr/